

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

Curative Petition (Civil) No 44 of 2023
in
Review Petition (Civil) No 704 of 2021
in
Civil Appeal No 1599 of 2020

M/s Bhaskar Raju and Brothers and Anr ...Petitioner(s)

Versus

**M/s Dharmaratnakara Rai Bahadur Arcot Narainswamy
Mudaliar Chattram & Other Charities and Ors** ...Respondent(s)

ORDER

- 1 Issue notice.
- 2 List the Curative Petition in open Court on 24 August 2023 at 3.30 pm.

.....CJI.
[Dr Dhananjaya Y Chandrachud]

.....J.
[Sanjay Kishan Kaul]

.....J.
[Sanjiv Khanna]

.....J.
[B R Gavai]

.....J.
[Surya Kant]

**New Delhi;
July 18, 2023
-S-**

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CURATIVE PET(C) No. 44/2023 in R.P.(C) No. 704/2021 in
C.A. No. 1599/2020

M/S. BHASKAR RAJU AND BROTHERS & ANR.

Petitioner(s)

VERSUS

M/S. DHARMARATNAKARA RAI BAHADUR ARCOT

NARAINSWAMY MUDALIAR CHATTRAM OTHER CHARITIES & ORS. Respondent(s)

(FOR ADMISSION)

Date : 18-07-2023 This petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

By Circulation

UPON perusing papers the Court made the following
O R D E R

- 1 Issue notice.
- 2 List the Curative Petition in open Court on 24 August 2023 at 3.30 pm.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)